BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No. 303/KB/2017 Rst A No.413/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company Under Section		Bihar State Construction Corporation Ltd. 10 IBC		
2	SUREN	DRA KUMAR	Peliham	Surendraku 22-9.14
	100 14 1	AUNTIKA Ace		

ORDER

Ld. Counsel for the petitioner has filed Rst. A.No. 413/KB/2017 for restoration of C.P. (IB) No. 303/KB/2017.

On going through the application it is understood that the application is incomplete, so application is defective. Liberty is given to the petitioner to file fresh application.

List it on 06/10/2017.

(Jinan K.R.) Member (Judicial)